

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/2811/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 05th July, 2021.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/183 dated 02.07.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 02.07.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/1994/2812/A, dated 05th-07-2021

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

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